भारतीय जनता पार्टी - मुंबई

प्रोफेशनल सेल अध्यक्ष : CA शैलेष रा. घेडीया



Date 24.4.21

Sub: Extending time limit for registering documents

To, Hon'ble chief Minister Maharashtra State

Hon'ble Revenue Minister Maharashtra State, Mumbai

Respected Sir,

Yourself was kind enough in giving concessions up to 30.4.21, for registration of docs, on which stamp duty is paid on or before 31.12.20.

But, due to sudden declaration of lockdown and restriction on movements, many people are not able to submit docs for registration.

Accordingly, it is very much necessary that time limit for registering docs, be added to For further period of one or two months, as may be required considering current lockdown etc situation.

We request you to grant concessions as asked above, as there will not be any loss of revenue to the govt.

Awaits your favor to people.

Regards

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CA Shailesh R Ghedia President BJP Professional Cell, Maharashtra M: 9869437888

Cc to: Shri Devendra Fadnavis ji Leader of Opposition, Maharashtra Legislative Assembly

रतीय जनता पार्टी - मुंबई प्रोफेशनल सेल



अध्यक्ष : CA शैलेष रा. घेडीया

Shri Pravin Darekar ji Leader of Opposition Maharashtra Legislative Council

Shri Mangal Prabhat Lodha ji, MLA President: Mumbai BJP

Shri Atul Bhatkhalkar ji, MLA Mumbai BJP prabhari